

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3210
ANSWERED ON:28.07.2009
VIOLENCE AGAINST OUTSTATION STUDENTS
Singh Shri Uma Shanaker

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several incidents of violence against outstation students studying in other States have been reported in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to issue any guideline/directive to the States in this regard;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): As per available information, some incidents of violence against outstation students studying in other States have been reported from Maharashtra and recently from Karnataka. Action has been taken by the concerned State Governments against the persons involved in these incidents. Details are being collected.

(c) to (e): As per the constitution, "Public Order" is State subject, and it is primarily the responsibility of the State Government to take action such as registration/investigation of cases, arrest of accused persons etc. The Central Government monitors law and order situation in the country on a regular basis, and in the process, maintains close contact with the State Governments besides sharing information with them. Whenever necessary, advisories are also sent to the State Governments. On many occasions, the Central Governments, on the request of the State Government (s) also provides assistance in the form of deployment of Central Para Military Forces to aid States to effectively deal with the situation.